

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH
NEW BOMBAY.

Original Application No. 419/86.

Shri Subhash Vedu Patil
Bhaskar Chawl, Poisar Kajupada,
Gamdevi Road, Kandivali(East),
Bombay - 400 067.

... Applicant.

v/s

- 1) Western Railways,
Churchgate,
Bombay.
- 2) The Enquiry Officer,
E.O. & IPF-PL, G.Coy.,
Lower Parel,
Western Railway,
Bombay.
- 3) The Senior Commandant, BCT,
Western Railways, RPF,
Western Railways,
Bombay Central,
Bombay.
- 4) The Additional Inspector General,
RPF, Western Railways, Churchgate,
Bombay - 400 020. ... Respondents.

Coram:- Vice Chairman B.C. Gadgil.

Member(A) J.G. Rajadhyaksha.

Appearances:

Mr. R.L. Patil, Advocate for applicant.

Tribunal's Order:-

(Per Vice Chairman, B.C. Gadgil) Date:- 18.12.1986.

The applicant is a member of the Railway Protection Force. He has filed the present application in connection with his service disputes with the said organisation.

2. We have heard Mr. R.L. Patil, Advocate. Section 2 of Administrative Tribunal's Act, 1985 lays down that the Act shall not apply to any member of the Armed Forces

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of the Union. It is now a settled position that Railway Protection Force is an Armed Force. Thus the application is not tenable before this Tribunal and is liable to be rejected summarily on that ground. However, we would like to observe that such rejection would not come in the way of the applicant taking appropriate proceedings before other appropriate forum. With these observations the application is rejected.

B.C. Gadgil

(B.C. GADGIL)
Vice-Chairman

(J.G. RajadhyaKsha)
(J.G. RAJADHYAKSHA)
Member (A)